

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM ON 03-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/655/IB/2018
NAME OF THE PETITIONER(S) : STEEL AND SCRAP PVT LTD
NAME OF THE RESPONDENT(S) : RRK HITECH INDUSTRIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K. RAVICHANDRAN PCS for NVA Associate	Petitioner	<i>[Signature]</i> PCS 3207 CP 3207
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ORDER

PCS representing the Petitioner present. Counsel for Respondent present and stated that they are intending to settle the matter today by paying the accepted claim amount. Both parties are directed to file a joint memo of settlement by next date of hearing. Put up on 07.08.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)